

PROTECTION OF CIVIL RIGHTS (AMENDMENT) BILL*

(Amendment of Section 10, etc.)

SHRI R. R. BHOLE (Bombay South Central): Sir, I beg to move for leave to introduce a Bill further to amend the Protection of Civil Rights Act, 1955.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Protection of Civil Rights Act, 1955."

The motion was adopted

SHRI R. R. BHOLE: Sir, I introduce the Bill.

POPULATION CONTROL (SMALL FAMILY PROMOTION AND MOTI- VATION) BILL*

SHRI KRUPASINDHU BHOI (Sambalpur): Sir, I beg to move for leave to introduce a Bill to provide for small family promotion and motivation and other measures for population control.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for small family promotion and motivation and other measures for population control."

The motion was adopted.

SHRI KRUPASINDHU BHOI: Sir, I introduce the Bill.

COW SLAUGHTER PROHIBITION BILL*

श्री मोतीभाई आर० चौधरी(मेहसाना): श्रीमन्, मैं प्रस्ताव करता हूँ कि गो-वध विधेय का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill to provide for prohibition on killing of cows."

The motion was adopted.

श्री मोती भाई आर० चौधरी : मैं विधेयक को पुरःस्थापित करता हूँ ।

PAYMENT OF GRATUITY (AMEND- MENT) BILL*

(Amendment of section 1, etc.)

SHRI K. RAMAMURTHY (Krishnagiri): Sir, I beg to move for leave to introduce a Bill to amend the payment of Gratuity Act, 1972.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the payment of Gratuity Act, 1972."

The motion was adopted

SHRI K. RAMAMURTHY: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Eighth Schedule)

SHRI HARISH RAWAT (Almora): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.